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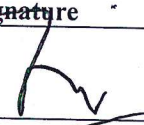
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
(SINGLE BENCH)**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

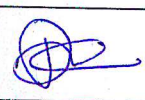
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Nettxcell Ltd
NAME OF THE PETITIONER(S)	Air hub Technologies
NAME OF THE RESPONDENT(S)	Nettxcell Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PURNA CHANDRA RAO	ADV.	1000900@nettxcell.com 9849277608	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Narendar	Associate	p.narendar@nettxcell.com 9849277608	

ORDER

Counsel for operational creditor is present.

Shri Narendar, counsel undertakes to file vakalat for corporate debtor in the registry today.

For filing reply/counter list it on 18.03.2020.


Member(J)

pavani